

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF); (a) As 101)102 Rajdhani Express trains do not pass through Patna, the question of providing stoppage of this train at Patna does not arise.

(b) Not in the immediate future.

(c) 153/154 Bi-weekly Jayanti Janata Express and 167(168 Vikram Sheila Bi weekly Express trains are stopping at Danapur, Arrah and Buxar. Due to the acceleration of 155/156 Tinsukia Mail from November 78, the stoppages at Arrah and Buxar were withdrawn. It is, however, stopping at Danapur primarily for operational reasons. There is no proposal to withdraw these stoppages for the present.

#### Leasing out of houses to foreign missions

99. SHRI S. SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that some officials of his ministry have leased houses, owned by them or their dependants to foreign missions or their officials;

(b) whether it is also a fact that such transactions are against the Central Government conduct rules;

(c) whether Government will place on the Table of the House a list of such officials with the names and designations of the tenants and the rents received; and

(d) whether any such officials are in occupation of Government accommodation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Under the Central Civil Services (Conduct) Rules, 1964, Government servants can enter into transactions with any foreigner, foreign Government, foreign organisation or concern for leaving their immovable property, but

only with the previous sanction of the Government.

(c) and (d) The requisite information is being collected and will be laid on the Table of the House.

#### Anti-India tirade by Bangladesh Authorities

100. DR. BHAI MAHAVIR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the virulent anti-India tirade being carried on by Bangladesh;

(b) whether it is a fact that the Indo-Bangladesh Treaty of 1972 is being condemned as a document of slavery; and

(c) if so, what steps are being taken to improve relations with Bangladesh?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO):

(a) From time to time certain sections of the Bangladesh press and political circles have expressed anti-India sentiments during recent months. The attention of Bangladesh authorities was drawn to these trends both here in Delhi as well as through our High Commission in Dacca. As for the press we were informed that in view of the prevailing freedom of press in Bangladesh the Government was not in a position to curb such adverse publicity. However, in the official statements or in the Government owned press reporting on India has been responsible and restrained. We have noticed that after the recent visit of President Ziaur Rahman anti-India propaganda in the non-official press has also receded.

(b) There has been no official comment from Bangladesh on this Treaty in the recent past. We on our part have also not made a mention of this Treaty in bilateral meetings or in other official exchanges.

(c) The Government of India remains committed to a policy of friendship